

DIVISION BENCH
COURT - I

P-102

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/157(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17TH NOVEMBER, 2022, 10:30 A.M

IN THE MATTER OF	STATE BANK OF INDIA VS MANGLAM FISCAL SERVICES P. LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

For the Financial Creditor

Mr. Ramesh Ch. Prusti, Adv.

Mr. Soumi Gupta, Adv.

For Corporate Debtor

Ms. Urmila Chakroborty, Adv.

Mr. D. Barman Ray, Adv.

Ms. Debdatta Chakroborty, Adv.

ORDER

1. Learned Counsel on both sides present.
2. When the matter was taken up for hearing, it is informed that the arguing counsel is not available.
3. In view of this position this matter is adjourned.
4. Post this matter **on 01.12.2022.**

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**